



**తెలంగాణ రాజ పత్రము**  
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**NOTIFICATIONS BY HEADS OF DEPARTMENTS, Etc.**

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**PRIVATE ADVERTISEMENTS**

**NOTICE**

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(By Order)

Commissioner of Printing, Stationery & Stores Purchase.

**CHANGE OF NAMES**

My Daughter, L HARSHITHA, Age 17 Years, S.S.C., shall henceforth be known as **HARSHITHA CHOUHAN LAVUDI.**

Abdullapurmet,  
18-02-2026.

**LAVUDI BALU**  
Signature of Parent

My Son, DONURI SAI VARSHA, Age 14 Years, Class 10<sup>th</sup> Student, shall henceforth be known as **DONURI VARSHITH.**

Pudur,  
08-02-2026.

**DONURI RAJESHWAR**  
Signature of Parent

My Son, BONGANI ANUDEEP, Age 7 Years, Student of Class 2<sup>nd</sup>, shall henceforth be known as **BONGANI VIYANSH.**

Kamanpur,  
06-02-2026.

**BONGANI SRINIVAS**  
Signature of Parent

I, CHEKURI ABHISARIKA D/o. DANTULOORI SIVA RAMA RAJU, B.Tech, Student, shall henceforth be known as **DANTULOORI ABHISARIKA.**

Dundigal,  
04-02-2026.

**CHEKURI ABHISARIKA**  
Signature of Parent

My Daughter, SHIVARATHRI VANSHIKA, Age 6 Years, Student of Class 1<sup>st</sup>, shall henceforth be known as **SHIVARATHRI SRINIKA.**

Yadadri Bhonigiri,  
06-02-2026.

**SHIVARATHRI  
VENKATESHAM**  
Signature of Parent

I, CHIRRA LAXMAN S/o. CHIRRA LACHAIAH, Pvt Emp., shall henceforth be known as **CHIRRA LAXMI RAJAM.**

Gollapalli,  
11-02-2026.

**CHIRRA LAXMAN**  
Signature of Parent

I, MADHU BABU GOVINDA REDDY S/o. BHASKAR REDDY GOVINDA REDDY, Private Employee, shall henceforth be known as **GOVINDA REDDY MADHU BABU S/o. GOVINDA REDDY BHASKAR REDDY.**

Balapur, **MADHU BABU**  
04-02-2026. **GOVINDA REDDY**

I, CH DEVI D/o. CH MALLESH, 9<sup>th</sup>, House Wife, shall henceforth be known as **SHYAMALA PAVANI W/o. SHAYAMALA SHANKARAI AH.**

Keesara, **CH DEVI**  
08-02-2026.

Kumari, SRIPADA LAKSHMI MANASWINI D/o. SRIPADA ANIL KUMAR, SRIPADA MAHALAKSHMI (Mother), Age 16 Years, S.S.C., Student, shall henceforth be known as **SARIPADI LAKSHMI MANASWINI D/o. SARIPADI ANIL KUMAR, SARIPADI MAHALAKSHMI (Mother).**

Ameenpur, **SARIPADI ANIL KUMAR**  
05-02-2026. **Signature of Parent**

I, MENDE VENKATAIAH S/o. MENDE CHANDRAIAH, shall henceforth be known as **MENDE VENKATESH S/o. CHANDRAIAH.**

Gurrampode, **MENDE VENKATAIAH**  
06-02-2026.

I, BHAGAMMA W/o. BASAVARAJ GOUDIGERI, Municipal Sweeper, shall henceforth be known as **GOUDIGARI BHAGYAMMA.**

Saroornagar, **BHAGAMMA**  
23-01-2026.

I, MOHAMMED HASAN S/o. MAHAMMAD MAHABOOB ALI, S.S.C., shall henceforth be known as **MAHAMMAD NAZEER.**

Karimnagar, **MOHAMMED HASAN**  
07-02-2026.

I, BADAVATH BALOJI S/o. B. PAKEER DASU, M.A., B.Ed., School Assistant ZPHS, shall henceforth be known as **BADAVATH BALAJI.**

Tripuravaram, **BADAVATH BALOJI**  
13-11-2025.

I, MADHARAM CHANDU S/o. MADHARAM POCHAI AH, S.S.C., Private Employee, shall henceforth be known as **MOHAMMED SAMI.**

Medipally, **MADHARAM CHANDU**  
08-01-2026.

I, GOLLURU BALRAJ S/o. Late GOLLURU MAISAI AH, 5<sup>th</sup> Standard, Gangman Employee ID No. 1403887, Panchayat Raj Department, shall henceforth be known as **GOLLURU BALAI AH.**

Maheshwaram, **GOLLURU BALAI AH**  
05-02-2026.

I, KAREEMUNNISA Alias TABASSUM BEGUM W/o. SHAIK YOUNUS ALI, House Wife, shall henceforth be known as **TABASSUM BEGUM.**

Bandlaguda, **KAREEMUNNISA**  
30-01-2026. **Alias TABASSUM BEGUM**

I, KOTRA UMA D/o. KOTRA VENTAKAI AH, B.Com., (Computer), House Wife, shall henceforth be known as **K UMA DEVI.**

Achampet, **KOTRA UMA**  
06-02-2026.

I, SANDI MALLAREDDY S/o. MOHAN REDDY, Agriculture, shall henceforth be known as **NALUVALA MALLA REDDY.**

Narsimhunipeta, **SANDI MALLAREDDY**  
06-02-2026.

I, SURESH S/o. KURUMAI AH, S.S.C., Self Employee, shall henceforth be known as **ADEM SURESH S/o. ADEM KURUMAI AH,** for the purpose of correction of wrong entries occurred in school records due to parental mistake.

Kollapur, **SURESH**  
06-02-2026.

I, K AJITH REDDY S/o. K SRINIVAS REDDY, B.Tech, Student, shall henceforth be known as **KOTHAPALLY AJITH REDDY S/o. KOTHAPALLY SRINIVAS REDDY,** for the purpose of correction of wrong entries occurred in school records due to parental mistake.

Padara, **K AJITH REDDY**  
06-02-2026.

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